

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 24-10-2025 To 24-10-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	3829/2025	BARSITA CHAKRABORTY (NAG) Mobile:8967066174 Email:PRIYANKAJANA717@GMAIL.COM	PRIYANKA JANA	14-11-2025	DISTRICT WRITTEN IN THE 1ST PAGE IS WRONG.
2	CRM (A)	3486/2025	SHUKUR SEKH @ NATU SK Mobile:9874561002 Email:MDJANNAT003@GMAIL.COM	MD JANNAT UL FIRDOUS	14-11-2025	LD TRIAL COURT CASE NOS. MENTIONED IN PRAYER PAGE NOT CONNECTED TO CURRENT P.S. CASE
3	CRM (A)	3487/2025	SAMAPTI DEY LAHA Mobile:9874305473 Email:FIRDOUS2305786@GMAIL.COM	GOPA BISWAS	14-11-2025	1) DIST. MENTIONED IN PETITION AND FORM A IS WRONG .. 2)LD TRIAL COURT CASE NO MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY
4	CRM (A)	3489/2025	ANIRBAN BANERJEE AND ANR. Mobile:9903040953 Email:ADVCHANCHALKUMARDEY@GMAIL.COM	CHANCHAL KUMAR DEY	14-11-2025	1) MENTION PIN CODE OF PETITIONERS IN CAUSE TITLE. ... 2) IN 1ST PAGE MENTION LD TRIAL COURT DETAILS WHERE G.R. 1798/2025 IS PENDING
5	CRM (A)	3490/2025	SK SANANUL Mobile:8017093620 Email:AKRAMW762@GMAIL.COM	MD WASIM AKRAM	14-11-2025	SUPPRESSION OF PREVIOUS REJECTION VIDE CRM(A)/2713/2025 BEFORE HONBLE HIGH COURT
6	CRM (A)	3491/2025	MD NADIM Mobile:8420923611 Email:PALASHMUKHERJEE@GMAIL.COM	PALASH MUKHERJEE	14-11-2025	1) ... MENTION G.R/P.T.N NO AT CAUSE TITLE PAGE... 2). DEPONENT AADHAR CARD COMMISSIONER SIGN AND STAMP NEED ORIGINAL
7	CRM (A)	3635/2025	PETITIONER AND ORS. Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	14-11-2025	AS PER STATEMENT IN PARA 4, PETITIONER NO 1 IS RELATIVE OF VICTIM LADY. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER NO 1 AND HIS RELATIVES IDENTITY
8	CRM (A)	3638/2025	MANIRUL @ MASHIRUL Mobile:7001287305 Email:SOURAVMUKHERJEEADV@GMAIL.COM	SOURAV MUKHERJEE	14-11-2025	1) IN 1ST PARA, MENTION WHETHER PETITIONER MOVED ANY PETITION BEFORE LD TRIAL COURT OR NOT ... 2) VICTIM LADY AND HER HUSBAND AND IN LAWS IDENTITY HAVE BEEN DISCLOSED IN PETITION AND ANNEXURES
9	CRM(M)	2182/2025	SK. ISHA HAQUE @ SK. ISHAQUE Mobile:9830675606 Email:BANERJESUDIP1969@GMAIL.COM	SUDIP BANERJEE	14-11-2025	REJECTION DATE OF CRM(M) 1357/2025 MENTIONED IN 1ST PARA, NOT MATCHING WITH IMPUGNED ORDER COPY
10	CRM(M)	2188/2025	ARAFAT MONDAL	AKASH	14-11-2025	V.G. AND HER RELATIVES IDENTITY STILL VISIBLE IN

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:7003958287 Email:AKASHSARKAR007.AS@GMAIL.COM	SARKAR		ANNEXURES DUE TO IMPROPER MASKING
11	CRM(M)	2190/2025	SUJIT MONDAL AND ANR. Mobile:9874561002 Email:MDJANNAT003@GMAIL.COM	MD. JANNAT UL FIRDOUS	14-11-2025	1) CORRECTIONAL HOME NAMES MENTIONED IN 1ST PARA MISMATCH BETWEEN PETITIONERS.
12	CRM(R)	136/2025	PETITIONER Mobile:8777287708	RAHUL KUMAR DINGH	14-11-2025	VICTIM LADY , WHO IS PETITIONER HEREIN, HAS BEEN DISCLOSED
13	CRR	4466/2025	KAUSHICK BISWAS Mobile:7044525308 Email:ADV.AKASHG@GMAIL.COM	AKASH GHOSH	14-11-2025	CERTIFIED COPY AND VOKALATNAMA IS TO BE STITCHED IN THE IN THE 2ND VOLUME OF THE PETITION.
14	CRR	4487/2025	SANJAY GUPTA Mobile:9007507569 Email:SREEPARNADAS99@GMAIL.COM	SREEPARNA DAS	14-11-2025	VAKALATNAMA AND CERTIFIED COPY IS MISSING IN THE PETITION AND DECLARATION IS MISSING.
15	CRR	4644/2025	PRAMILA BUILDTECH PRIVATE LIMITED Mobile:7044249564 Email:SOURAVPAUL221@GMAIL.COM	SOURAV PAUL	14-11-2025	NAME OF THE COMPANY IS MISSING IN THE VAKALATNAMA